

F.No. 267/78/19-CX8(Pt V)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs
(CX Wing)

New Delhi, 22nd August, 2019.

To

Pr. Chief Commissioner/ Chief Commissioner
CGST & CX Zone (All)

Sir,

Subject: Training of officers in Sabka Vishwas-Legacy Dispute Resolution Scheme, 2019-Reg.

You are aware that Hon'ble FM has announced 'Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019' in her budget speech on 05.07.2019. The scheme has been introduced with the objective of reducing legacy litigation in areas of Central Excise and Service Tax, as well as to provide amnesty to taxpayers making voluntary disclosures. The duration of the Scheme will be from 1st September, 2019 till 31st December, 2019.

2. In order to train the officers, a virtual training session with officers of field formations on 28th August, 2019 at 11 AM (by Centre of Excellence (CoE), NACIN, New Delhi is scheduled. The session will be conducted by officers of DG (Systems), CX and ST Wing, CBIC. It will be of one hour duration, beginning with a presentation on the salient feature of the Scheme and the software application, followed by Q&A.

3. In this regard, you are requested to nominate six officers of the rank of AC/DC and above from each Commissionerate and ensure their presence in the said training.

Plr
deput
a
DC
22/8
100/3

Yours faithfully

hshw 22.8.2019.

(V.Usha)
Pr. Commissioner (CX & ST)

AC (CCO)
Nominations
may be sent